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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/136/CAA/2017

NAME OF THE TRANSFEROR

: OCL INDIA LTD & TRANSFEROR 2 TRANSFEROR 3 TRANSFEROR 4

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K. MANIVANNAN

AR FOR OL

Vishon Maham

for letitioner

**ORDER** 

Counsel for the applicant present. Representative of the Official Liquidator present. Heard. Order is reserved.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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